

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).8956/2013

ISTHIYAK AHMED OF C.R.P.F.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date: 29/04/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Anup Kumar, Adv.
Mr. Devvrat, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Office report indicates that in all there are eight respondents and some of them have been duly served.

Office report indicates that the ld. Counsel, Mr B.K.Prasad has filed vakalatnama and memo of appearance on behalf of one of the respondent but the same is defective for want of proper signature of the ld. Counsel. He was requested by the registry vide letter dated 2.4.2013 to rectify the defects. No steps seems to have been taken till date. By 9.5.2013, the defects be cured.

Service report in respect of unserved respondents is awaited.
List again on 3.7.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj